

Industrial Corridor (DMIC) have been launched to develop infrastructure in India with Japan's assistance. In Prime Minister's interactions with leaders of Japan, the two sides exchanged views on bilateral relations, regional and international issues.

Dam on Brahmaputra river

1759. SHRI N.K. SINGH: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government has made any study of construction projects being planned/executed along the Brahmaputra river in the Tibet region by China as a part of its South North Water Diversion Project;

(b) if so, based on Government's assessment, the likely reduction in water flow to the river in India and its projected impact on the water availability in the North Eastern States as a consequence; and

(c) the steps taken by Government to raise India's concerns with China in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) to (c) Government has taken up this matter with the Chinese side, including during the visit of External Affairs Minister to China in April 2010. The Chinese Foreign Minister has conveyed that China has always taken a responsible attitude towards trans-border rivers. He further clarified that the construction at Zangmu is that of a small power project, which will not store water or regulate the volume of water, and therefore, will not have an adverse impact on the downstream areas. In this context on 18 November, 2010, the Chinese Foreign Ministry Spokesperson has said that in developing cross-border water resources China acts as a responsible country and takes precaution with regard to impacts on the downstream areas. Government keeps a constant watch on all developments having a bearing on India's national interest and takes all necessary measures to safeguard it.

Misuse of aid by Pakistan

1760. DR. JANARDHAN WAGHMARE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is aware of the aid provided by USA to Pakistan recently;

(b) if so, the details thereof;

(c) whether any protest has been lodged over the reported misutilization of the aid;

(d) if so, the reaction of the US Government thereto; and

(e) the measures taken by Government to safeguard Indian interest?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI PRENEET KAUR): (a) Yes.

(b) According to U.S. official sources, the U.S. Government has recently announced its intention to provide a security assistance of approximately US\$ 2.3 billion between 2012-16 to Pakistan.

(c) Government of India has consistently expressed its concern to the United States about the adverse impact of its military assistance to Pakistan.

(d) The U.S. has conveyed that it will seek to ensure that its security assistance to Pakistan is not utilized against India. Further in 2009, the United States Congress passed the Enhanced Partnership with Pakistan Act, which *inter alia*, stipulates, in the context of security assistance to Pakistan, that Pakistan should close terrorist camps including those of Lashkar-e-Taiba and Jaish-e-Muhammed; cease all support to extremism and terrorist groups; and, prevent attacks into neighbouring countries.

(e) Government is fully alert to all developments that have a bearing on India's security and takes all necessary steps to safeguard it.

BSUP in Andhra Pradesh

1761. SHRIMATI GUNDU SUDHARANI: Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) the details of projects approved under Basic Services to the Urban Poor (BSUP) and the Integrated Housing and Slum Development Programme (IHSDP) for the State of Andhra Pradesh during the last three years, year-wise and city-wise;

(b) the progress of each project, city-wise;

(c) the details of new projects sanctioned for 2010-11, city-wise; and

(d) the plan of the Ministry to complete the new and on-going projects in time?

THE MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION (KUMARI SELJA): (a) A total of 22 projects under Basic Services to the Urban Poor (BSUP) and 52 projects under the Integrated Housing and Slum Development Programme (IHSDP) have been approved for the State of Andhra Pradesh during the last three years. Year-wise and City-wise details are given in the Statement-I and Statement-II for BSUP and IHSDP respectively (See below).

(b) The details of progress of BSUP and IHSDP Projects are given in Statement-III and Statement-IV respectively (See below).

(c) No new project has been sanctioned under BSUP and IHSDP for the State of Andhra Pradesh during 2010-11.

(d) The projects are implemented by State/Urban Local Body/Implementing Agency. In addition to obtaining Quarterly Progress Reports, regular reviews are carried out by the Ministry of Housing and Urban Poverty Alleviation to track the physical and financial progress of the projects and take up the issues/bottlenecks in implementation with the State Authorities.